

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

14

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.78/2017 CP No.27/241/HDB/2017
NAME OF THE COMPANY	Sri Biotech Laboratories India Limited
NAME OF THE PETITIONER(S)	Dr. KRK Reddy & Another
NAME OF THE RESPONDENT(S)	Sri Biotech Laboratories India Limited & Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Pushyam Kiran	Advocate	pushyamkiran@gmail.com, 9848037557	

Enclosed Order Sheet

Heard Shri Ch. Pushyam Kiran, the Learned Counsel for the Respondent.

At the request of Learned Counsel for the Respondent, post the case on 10.10.2017

  
Member (T)

  
Member (J)

Bm